(b) and (c) The delegation led by Shri Bukhari was not sponsored by the Government although, as usual, our Missions in these countries extended full help and cooperation to the delegation. In its report to the government, the delegation, apart from covering other aspects, has raised the question of fixation of minimum salary for Indian workers. The Government of India feel that the approval of minimum salary, based on prevailing market salary and other factors, is an essential part of the contract to the interests of Indian safeguard workers

Supply of G. C. sheets

939. SHRI SYED NIZAM-UD-DIN:

SHRI LEONARD SOLOMAN SARING:

SHRIGIAN CHAND TOTU:

Will the Minister of STEEL AND MINES be pleased to state-.

(a) whether it is a fact that galvanised corrugated sheets are supplied to small scale industries in the country at subsidized rates;

(b) whether it is also a fact that the sheets are supplied to them through agents and not directly by the SAIL; and

(c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The supplies made to the small scale units through the State Small Industries Corporations are at a concessional rate.

(b) and (c) The supply is made through the Small Scale Industries Corporations of the States concerned, and not agents, as equitable distribu-

to Questions

tion to a large number of small units is possible only through the Small Scale Industries Corporations. SAIL stockyards also supply GC sheets and other materials directly to small scale units but this i_s at the stockyard prices and not at concessional rates unlike the supplies through the SSI Corporations.

Decision on the complaint for verification of membership of the Paradip Port Trust

940. SHRI S. W. DHABE .-

ISHRI KRISHNA CHANDRA PANT:

Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) on what date the verification of the membership of trade unions operating at Paradip Port Trust for appointment of labour trustees (and for other purposes) in the Board was conducted and with what results;

(b) whether Government have received any complaints regarding the verification and decisions given by the Chief Labour Commissioner or other authorities in this regard; and

(c) if so, what decision has been taken thereon?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) A statement containing the requisite information is attached.

(b) Yes, Sir.

(c) The complaints are being looked into.

to Questions

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Statement

The verification of membership of unions of port and dock workers functioning in Paradip Port was conducted as on 31-12-1976. The verification report submitted by the Chief Labour Commissioner (Central), revealed the following position :--

Name of the Union	Verified Membership of union amongst			
	Port employees	Dock Labour	Others	Total of cols. 3—5
I. (i) Paradip Port Workers' Union (group of Shri Nishmani Khuntia) .	1528	298	•••	1826
(ii) Paradip Port Workers' Union (group of Shri Pradyumna Bal)	510		198	708
2. Paradip Port Shramik Sang	280	••	••	280
3. Paradip Shramik Congress	170	494	••	664
4. Paradip Port Ministerial Employees Association	. Full	l records no	t produced	4.
Total .	2488	792	198	3478

Facility for sending: telegrams in the regional languages

941. SHRI S. W. DHABE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to provide facility of sending greeting telegrams in regional languages as at present there are arrangements to send greeting telegrams in English and Hindi only;

(b) if so, what are the details thereof; and

(c) by when the proposal is likely to be given effect to?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD STCJKH-DEO SAI): (a) No, Sir.

(b) and (c) Do not arise.

Prime Minister's views on the Indo-China border dispute

942. SHRI VITHAL GADGIL.

SHRI PRANAB MUKHERJEE; SHRI KALP NATH RAI: SHRI ROSHAN LAL: SHRI L. R. NAIK: SHRI PIARE LALL KUREEL URF PIARE LALL TALIB:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news items which appeared in the "National Herald" of the 23rd June, 1978 to the effect that the Prime Minister has in effect accepted Chinese seizure of the Indian territory between 1957 and 1962 as the basis for forging friendship with that country;